

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	R.A. 41/2019 (ENQUIRY) IA/1/2019		Ranganatha Vs SannaRangamma	Chintamani Ramasharma Balasubrahamanyam
2	O.S. 55/2019 (SETTLEMENT) IA/1/2019		T.R.Latha Vs Rajanna	N Sadashivaiah
3	R.A. 57/2019 (OBJECTIONS)		N.R.Kushalkumar Vs L.Puttanarajiah	Ananthakumaraiah HM
4	O.S. 69/2019 (SETTLEMENT) IA/1/2019 IA/2/2019		H.N.Renukaiah Vs Siddarangataiah	Rajkumar
5	O.S. 77/2019 (SETTLEMENT)		M.N.Nandish Vs Jayamma	Nataraju.M.S
6	R.A. 47/2019 (ARGUMENTS)		H.K.Venkatesh Vs H.G.Srinivasamurthy	K M Srinivas
7	R.A. 73/2019 (ARGUMENTS) IA/1/2019		Virupakshe Gowda Vs Thirumale Gowda @ T.M.Gowda	Roopa M
ARGUMENTS BY ADV. RESPONDENT				
8	O.S. 93/2018 (ARGUMENTS)		Sabeeha Banu Vs Syed Habib	Rudresh V
9	R.A. 61/2019 (ARGUMENTS)		T.S.Omkaramurthy Vs Channabasavaiah	HLS
10	M.A. 11/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Lokesh Vs Anjinappa	M P Mohana
11	R.A. 115/2019 (ARGUMENTS)		Raziya Begum Vs Abdul Jabbar	T H Kumar
12	L.A.C. 106/2006 (JUDGEMENT)		Mohammed Mustaffa Vs The Special Land Acquisition Officer,	KMS M S K
13	O.S. 61/2020 (Written statement) IA/1/2020 IA/2/2020		Lakshmmamma Vs Shivakumar	S Kempaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.V.C. 569/2020 (Written statement)		Dasegowda K.M. Vs A.B.Dilip	Chandrashekara M.S.
11.00 AM to 02.00PM				
15	L.A.C. 19/2015 (ENQUIRY)		Gangaboraiah Vs The Spl.Land Acquisition Officer.	Nandeesh C
16	M.V.C. 1120/2019 (SETTLEMENT)		Chandrashekhar.H.C Vs K.S.Yuvaraja	Harisha.K.C
17	FDP 9/2020 (OBJECTIONS)		Siddaramaiah Vs Nanamma	N Sadashivaiah
18	O.S. 117/2020 (SUMMONS)		Vidyasagar.H Vs Basamma	T G Shadakshari
19	EX 1/2009 (NOTICE)		Shanthamma, 48 years, Vs K.S.Siddaiah, 66 years,	K G N S B
20	R.A. 53/2019 (NOTICE) IA/1/2019		B.N.Boregowda Vs Marikempegowda	K G Narayana
21	Misc 8/2020 (NOTICE)		Rangaswamy Vs Rajalakshamma	Pramoela M R
(R.A./0000045/2019)				
22	O.S. 131/2018 (EVIDENCE) IA/1/2018		Basavaraju Vs Ambikamma	Arun C S
23	M.C. 3/2019 (EVIDENCE)		Geethamani R B Vs Yathish Y R	Ksheerkumarswamy
24	O.S. 25/2019 (EVIDENCE)		Raveesh B L Vs Mahadevanamma	T G Mahesh
25	O.S. 101/2019 (EVIDENCE)		Rajanna Vs Rangegowda	K G Narayana
26	O.S. 121/2019 (EVIDENCE)		Gangamma Vs Govindaiah	K M Srinivas
27	M.V.C. 1332/2019 (EVIDENCE)		Nagarathna @ Nagarathamma Vs Naveen.K.M	Manjunatha.D

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	M.V.C. 237/2020 (EVIDENCE)		Srujan.V. Vs S.R.Channamallappa	Nagaraja K C
CROSS EXAMINATION OF DW				
29	O.S. 47/2018 (EVIDENCE) IA/1/2018		C.A.Ganganna Vs Umesh	T S Basavaraju
FURTHER EVIDENCE FOR PLNTF				
30	O.S. 55/2017 (EVIDENCE) IA/1/2017		Shashirekha D.R Vs Rudrappa D.M	Raghu R
31	O.S. 95/2018 (EVIDENCE)		Chithamma Vs Thimmakka	Nagaraju D
PLNTF EVIDENCE				
32	O.S. 167/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Eramma Vs Karejunjaiah	K R Krishnamurthy
33	O.S. 109/2019 (STEPS) IA/1/2019		Dasappa Vs Channaveeramma	Roopa M
34	O.S. 35/2020 (S S TO DEFENDANTS) IA/1/2020		G.N.Bhagyarathna Vs Lalitha Devi	S V Ravindranath Tagore

Cases listed below are adjourned due to Covid 19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 374/2016 (NBW TO CWs)		State By Gubbi Police Vs Shambanna aliyas Shambulingaiah	APP. M.Muniraja
2	C.C. 229/2018 (NBW to Accused)		State By Gubbi Police Vs Jagadeesh	APP. T.Rakhi
3	C.C. 328/2019 (For charge)		State By Gubbi Police Vs Devegowda	APP. T.Rakhi
4	C.C. 357/2016 (ARGUMENTS)		State By Gubbi Police Vs Jayamma	APP. M.Muniraja
5	C.C. 468/2018 (B/W to Cws)		State By Gubbi Police Vs Rangadhamaiah M.N.	APP. T.Rakhi
6	C.C. 94/2020 (TO HEAR)		State By Gubbi Police Vs Basavaraju	APP Muniraju

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PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 43/2016 (OBJECTIONS) IA/10/2019 IA/1/2016 IA/9/2019 IA/11/2020		B.D. Narayana Vs Jayalakshamma	Lakshmi Narayana
2	M.C. 24/2017 (CROSS OF PW1) IA/1/2020		Shivakumar M.B Vs B.R. Mamatha	Nagaraju K.C
3	R.A. 6/2018 (SETTLEMENT) IA/1/2018		Puttarangiah Vs Rajanna	T.N. Gururaj
4	EX 93/2018 (SETTLEMENT)		Lakshamma Alias Lakkamma Vs Special Land Acquisition Officer	H.N. Devaraja
5	R.A. 30/2018 (ENQUIRY) IA/1/2018		R. Krishnappa Vs Rajanna	H.L. Somasundar
6	M.V.C. 412/2019 (SETTLEMENT)		C.V. Rajanna Vs Javaregowda	D. Manjunatha
7	M.V.C. 413/2019 (SETTLEMENT)		Lavanya.C.R Vs Javaregowda	D. Manjunatha
8	O.S. 56/2019 (SETTLEMENT) IA/1/2019		Canara Bank Vs Shettalaiah	B. Shivakumar
9	R.A. 64/2019 (ENQUIRY) IA/1/2019		Rajamma Vs M. Gowramma	S. Ranganatha
10	M.V.C. 911/2019 (SETTLEMENT)		Nataraju.J.N Vs Babu.G.k	Hanumantharaju.C.N
11	O.S. 32/2016 (Written statement) IA/10/2019 IA/13/2020 IA/11/2019 IA/12/2020		Gowramma Vs Rajanna	H.L. Somasundar
12	R.A. 30/2019 (STEPS)		K.N. Srinivas Vs Kempagangamma	K.N. Shrinivas
13	EX 145/2019 (STEPS)		Indramma Vs The Manager, National Insurance Co.Ltd	Shivakumaraswamy S N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 136/2019 (STEPS) IA/1/2019		Sharadamma Vs Bhagyamma	Devaraja K
15	O.S. 140/2019 (S S TO DEFENDANTS)		G.C.Latha Vs Chikkahanumaiah G.H.	M P Mohana
16	O.S. 182/2019 (TO HEAR ON IA) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Mallikarjun A Vs K.C.Umesha	B V Rajeev
17	EX 40/2020 (STEPS)		G.N.Anand Vs The General Manager, K.S.R.T.C.	N.C.GangadharShastri
18	EX 41/2020 (STEPS)		G.N.Anand Vs The General Manager, K.S.R.T.C.	N.C.Gangadhar Shastri
19	O.S. 50/2020 (S S TO DEFENDANTS)		Shivanna S.C. Vs Chickkamma	K G Narayana
20	O.S. 88/2020 (S S TO DEFENDANTS)		Meena Vs Dakshnamurthy	K R Krishnamurthy
11.00 AM to 02.00PM				
21	M.V.C. 1414/2019 (SETTLEMENT)		Basavaraju.T.S Vs The Divisional Manager	Dakshnamurthy,M
22	O.S. 188/2019 (OBJECTIONS)		T.R.Shambhulingappa Vs Gowramma	P Prasannakumara
23	M.V.C. 473/2020 (SETTLEMENT)		Chikkathimmaiah M. Vs Dudi Venkat Rathnam	Nagaraja K.C.
24	O.S. 60/2020 (OBJECTIONS) IA/1/2020		Narasimhaswamy M. L. Vs M D Lakshmikanth	B V Nandeesha
25	O.S. 68/2020 (OBJECTIONS) IA/1/2020		Shanthamma Vs Revamma	K R Pandurangaiiah
26	O.S. 102/2020 (SUMMONS) IA/1/2020		N S Janardhan Vs B.Shivakumar	Rudresh V
27	R.A. 104/2019 (NOTICE)		Obalanarasimhaiah Vs Savitha H.M.	Chintamani Ramasharma Balasubrahmanyam

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	EX 10/2020 (NOTICE)		Sharadamma Vs The Special land acquisition Officer	D Manjunatha
29	M.C. 14/2020 (NOTICE)		Ramakrishna H.P. Vs Kanchana aliyas Thimmamma	C K Ravindra
30	EX 58/2020 (APPEARANCE OF PARTY)		K B Shubha Vs Pushpa	Satheesha T.S
31	O.S. 8/2019 (EVIDENCE)		State Bank of India Vs Narayanarao A.B.	H Rajanna
32	M.V.C. 336/2019 (EVIDENCE)		Satish.T.R Vs Divisional Controller, K.S.R.T.C	Chandrashekar.M.S
33	R.A. 39/2015 (ARGUMENTS) IA/1/2015		Shylamma Vs Rangaiah	Chintamani Ramasharma Balasubrahamanyam
34	R.A. 16/2019 (ARGUMENTS)		G.Anjanappa Vs Bangalore Electricity Supply Co. Ltd.,	Chintamani Ramasharma Balasubrahamanyam
35	R.A. 17/2019 (ARGUMENTS)		G.Anjanappa Vs Bangalore Electricity Supply Co. Ltd.,	Chintamani Ramasharma Balasubrahamanyam
36	R.A. 36/2019 (ARGUMENTS)		Siddagangamma Vs Keshavamurthy	Chintamani Ramasharma Balasubrahamanyam
37	R.A. 72/2019 (ARGUMENTS) IA/1/2019		Malamma Vs Panchayath Development Officer	K G Narayana
38	O.S. 96/2019 (EVIDENCE)		C.L.Kantaraju Vs ChandrashekharaSwamigalu	Chintamani Ramasharma Balasubrahamanyam
39	L.A.C. 243/2016 (ARGUMENTS)		Lakshmamma Vs Special Land Acquisition Officer	H N Devaraja
40	O.S. 66/2018 (ARGUMENTS) IA/1/2018		Gangamma Vs Narasimhamurthy	D Gangegowda

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 138/2020 (SUMMONS)		Canara Bank Vs Jayamma	B Shivakumar
AMENDMENT				
2	O.S. 136/2014 (SUMMONS)		Jayamma Vs Nanjundiah	Giridhara C.K.
3	O.S. 382/2018 (SUMMONS)		Khaleel Vs Nagarathnamma	H D Basuvalah
4	O.S. 420/2018 (SUMMONS)		Nagarathnamma Vs Girijamma	H L Rajashekaraiah
5	O.S. 316/2014 (NOTICE) IA/1/2014		Santhosh Vs Kumar	B.S.Doreswamy
6	EX 25/2016 (NOTICE)		Panchaksharaiah Vs Sowbhagya	N Sadeshivaiah
7	O.S. 374/2020 (NOTICE) IA/1/2020		Gowramma Vs Parvathamma	Prameela M R
8	O.S. 380/2020 (NOTICE) IA/1/2020		Rangaswami T.R. Vs Gangamma	D Gangegowda
9	O.S. 382/2020 (NOTICE) IA/1/2020 IA/2/2020		Gangadharalah Vs Thimmegowda	Bommalingeshwara S K
10	EX 14/2019 (Objection)		D. Yogish Vs Siddamma	D Gangegowda
11	EX 1/2020 (Objection)		Jyothi Vs Dakshayanamma	H N Devaraja
12	O.S. 51/2007 (AWAIT ORDERS)		Hanumanthaiah Vs Ramaiah	Abdul Munaff
13	FDP 12/2019 (HEARING)		Desappa Vs Thimmalah	B S Madhusudhan
14	O.S. 290/2020 (STEPS) IA/1/2020		Rathnamma Vs Gangadhara	Prameela M R
CONCILIATION				

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 321/2012 (A.D.R.) IA/1/2012		Parvathamma Vs S.Shiva Kumar	N.S.
CROSS EXAMINATION OF DW				
16	O.S. 10/2014 (EVIDENCE)		Venkatesha Vs Gundanna	S.Kemapaiah
17	O.S. 56/2014 (EVIDENCE)		Gangamma Vs Narayanamma	C.K.Giridhara K M Srinivas
18	O.S. 280/2015 (EVIDENCE) IA/1/2015		K.Sannasiddappa Vs Lakshamma	K G Narayana
CROSS EXAMINATION OF PW				
19	O.S. 262/2014 (EVIDENCE) IA/1/2014		T.C.Siddaramaiah Vs Thontadarya	S.Basavarajaih
DEFN EVIDENCE				
20	O.S. 57/2013 (EVIDENCE)		Vishveshwaraiah Vs D.V.Chandraiah @ Chandreshkaraiah	C.R.B.
21	O.S. 116/2014 (EVIDENCE)		Manager S.B.M. Vs T.R.Yashodha	C G Sathyanarayan B S Suresh
22	O.S. 116/2016 (EVIDENCE)		T.Jabbar Vs Ghouse Peer	K.M.S.
23	O.S. 248/2016 (EVIDENCE)		T.C.Siddaramaiah Vs Thontaradya	S Basavarajaih
24	O.S. 307/2008 (ARGUMENTS)		Earanna Vs Manigaiiah	C.G.Sathyanarayana S.R.Ramakrishnaiah
25	O.S. 101/2009 (ARGUMENTS)		Parameshaiah Vs Gangamma	
26	O.S. 40/2011 (ARGUMENTS) IA/1/2011		MANIGALAH Vs ERAMMA	K.L.BHARATHI
27	O.S. 16/2012 (ARGUMENTS) IA/1/2012		EERANNA Vs MANIGALAH	ARUN
28	O.S. 133/2009 (JUDGMENTS)		Shivalingaiah @ Shivalingegowda Vs Iavaramaiah	B.Suresh

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Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 197/2009 (JUDGMENTS)		Jayaramaiah Vs Shivalingaiah	K.G.N.
30	O.S. 209/2010 (Awaiting Report) IA/1/2010		GANGANAMMA Vs NANJUNDAPPA	
31	O.S. 120/2010 (Further Chief of DW.1)		P.C.Ganganna Vs Chandrappa	C.G.S
32	O.S. 31/2011 (Further Chief of DW.1) IA/1/2011		CHANDRAPPA Vs P.C.GANGANNA	K. SHASHIKUMAR RAJ URS K. SHASHIKUMAR RAJ URS
33	O.S. 112/2015 (Further Chief of DW.1) IA/1/2015		Kariyanna Vs Ramachandraiah	H.S.Yogish
Cases listed below are adjourned due to Covid 19				
34	O.S. 266/2013	04-01-2021	D.A.Vanamala	H.R.Sanjeevagowda

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesh N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	C.C. 39/2016 (FOR NBW)		The P.S.I. of C.S.Pura P.S. Vs Kamruzama	
2	C.C. 572/2017 (FOR NBW)		Chandrashekarapura PS Vs Mahesh L.	
3	C.C. 331/2019 (FOR NBW)		Chandrashekarapura PS Vs Imran	APP Muniraja M
4	C.C. 401/2016 (APPEARANCE OF ACCUSED)		Chandrashekarapura PS Vs Jagannatha	
5	C.C. 556/2015 (EVIDENCE)		The P.S.I. of C.S.Pura P.S. Vs Sankaregowda	
CONCILIATION				
6	CrI.Misc. 179/2020 (Petitioner evidence)		M.S. Madhushree Vs M.B. Shivagangappa	R.P. Prakash

Cases listed below are adjourned due to Covid 19

7 CrI.Misc. 138/2020 18.02.2021

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 375/2020 (SUMMONS) IA/2/2020		Nanjundappa Vs The Project Director	Sree Rangaiah L.
2	O.S. 389/2020 (SUMMONS) IA/2/2020		Ramegowda D.K. Vs The Project Director	Sree Rangaiah L.
3	FDP 18/2016 (Objection)		Shantharaju Vs Lakshnamma	CRB
4	FDP 25/2016 (Objection)		Smt Dhanalakshamma Vs Mayanna	
5	O.S. 355/2018 (Objection)		Lalithamma Vs Siddalingamma	Dinesh B.S
6	O.S. 167/2019 (Objection)		G.N.Narahari, Vs Leelavathi	G.N.Narahari, Partly in person
7	O.S. 13/2020 (Objection) IA/1/2020		Rangadhamaiah Vs Gangamma	Ravi G.H
8	O.S. 83/2020 (Objection) IA/1/2020		Nagaraju Vs Kalappa	Sadashivaiah B.
9	O.S. 72/2014 (ORDER ON IA)		Basamma Vs Gowramma	S.Basavarajaiah
10	FDP 20/2016 (HEARING)		K B Manjula Vs K B Basavaraju	
11	O.S. 255/2019 (HEAR ON IA)		Chikkanna Vs Jayamma	N R Chandrashekar
12	O.S. 263/2019 (ORDER ON IA)		H.S.Narasimhamurthy Vs Range Forest Officer	C.K.Ravindra
CONCILIATION				
13	FDP 7/2008 (A.D.R.)		Shivanna Vs Krishnaiah	C.G.Sathyanarayana P.K.
LOK ADALATH				
14	O.S. 145/2018 (A.D.R.)		Kaveri Grameena Bank/Sreenivasaiah Vs Gangamma	C G Sathyanarayan
CROSS EXAMINATION OF DW				

CIVIL JUDGE AND JMFC, GUBBI
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15	O.S. 173/2013 (EVIDENCE) IA/1/2013		H.S. Kantharaju Vs Rudranamma	K.K.S.
16	O.S. 386/2013 (Further Chief of PW.1) IA/1/2013		Jyothi Vs Shivakumaraiah	C.R.Balasubramanyam
17	O.S. 217/2016 (Further Chief of PW.1)		K.R.Venkatachala Murthy Vs Jayamma	Sampathaiah
11.00 AM to 02.00PM				
18	O.S. 379/2020 (SUMMONS) IA/2/2020		Puttanarasamma Vs The Project Director	Sree Rangaiah L
CROSS EXAMINATION OF DW				
19	O.S. 187/2010 (EVIDENCE)		SHANARAPPA Vs A SHIVAMMA	N.BASAVARAJU
20	O.S. 167/2011 (EVIDENCE)		KEMPAMMA AND OTHERS Vs SIDDAPPASHETTY	K.M. SREENIVAS PRASANNA KUMAR
21	O.S. 156/2013 (EVIDENCE)		Marisiddaiah Vs Thimmaiah	H.N.Devaraj
22	O.S. 383/2014 (EVIDENCE) IA/1/2014		B.Y.Rudrappa Vs Jayaramaiah	C.R.Balasubramanyam
DEFN EVIDENCE				
23	O.S. 297/2014 (EVIDENCE)		Gangambika Vs Honnamma	
24	O.S. 343/2014 (EVIDENCE) IA/1/2014		Girish Vs G.C.Nagaraju	C.G.Sathyanarayana
25	O.S. 183/2015 (ARGUMENTS)		Irfan Ahammed and another Vs Riyaz Uddin	T.B.VISWANATH
ARGUMENTS BY ADV. PLFFS.				
26	O.S. 61/2012 (ARGUMENTS) IA/1/2012		Dhanalakshamma @ Sarajamma Vs Nagamma	S.Ranganath B.C.
27	O.S. 132/2012 (Further Chief of PW.1)		Netravathi Vs Bettappa	
28	O.S. 167/2016 (Further Chief of PW.1) IA/1/2016		C R Sunitha Vs C S Narasimbhojeyar	
29	O.S. 89/2017 (Further Chief of PW.1)		Ravikumar Vs The Chief Secretary	C G Sathyanarayan

Cases listed below are adjourned due to Covid 19

30	O.S. 321/2015	01-04-2021	Bhargamma	S. Ranganath
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